

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

18. IA 2601/2022 in C.P. (IB)/1624(MB)2017

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 14.06.2024**

NAME OF THE PARTIES:- **IA 2601/2022 Vitthal Uttamrao Patil V/s
Anagha Ansinharaju
Company Appeal/15/2023 Automotive Services
Karmachari Sanghatana V/s Anagha
Anasingaraju
IN THE MATTER OF
Reliance Commercial Finance Ltd.
V/s
Pandit Automotive Private Limited**

**Section: Rule 11 of NCLT, 2016 Sec 60(5) Sec 42, U/s 7 of Insolvency and
Bankruptcy Code, 2016**

ORDER

IA 2601 of 2022:- Counsel, Viraj Patil appeared for the Applicant and Counsel, Avinash R Khanolkar a/w Adv Surekha Yadav appeared for the Respondent through VC. List this matter on **23.07.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)
ANKIT

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)